

**GOVERNMENT OF INDIA
LABOUR
LOK SABHA**

UNSTARRED QUESTION NO:1902
ANSWERED ON:15.12.2003
EPF DEPOSITS BY PUNALUR PAPER MILLS
SURESH KODIKUNNIL

Will the Minister of LABOUR be pleased to state:

- (a) whether the Management of Punalur Paper Mills in Kerala has deposited its full amount of PF share for workers;
- (b) if so, the total amount deposited by them;
- (c) if not, the reasons therefor; and
- (d) the steps taken by the Government to recover the amount and to distribute the PF to workers of the said Mills?

Answer

MINISTER OF LABOUR (SHRI SAHIB SINGH VERMA)

- (a): No, Sir.
- (b): The establishment has remitted Provident Fund contributions upto December 1986.
- (c): The establishment is lying closed and has been taken over by a Receiver appointed by the Hon`ble High Court of Mumbai.
- (d): The Regional Provident Fund Commissioner, Kerala has been directed to take appropriate action in accordance with the provisions of Employees` Provident Funds & Miscellaneous Provisions Act, 1952 for realising the outstanding dues upto the date of closure of the establishment.